

आयकर अपीलीय अधिकरण, हैदराबाद पीठ में  
**IN THE INCOME TAX APPELLATE TRIBUNAL  
HYDERABAD BENCHES "A", HYDERABAD**

**BEFORE**  
**SHRI R.K. PANDA, VICE PRESIDENT**  
*AND*  
**SHRI LALIET KUMAR, JUDICIAL MEMBER**

आ.अपी.सं / **ITA Nos.393 and 394/Hyd/2023**  
(निर्धारण वर्ष / Assessment Year: 2018-19 & 2019-20)

Asst. Commissioner of Income Tax, Central Circle – 2(4), Hyderabad.	Vs.	Sridhar Palakurthi, 6-3-860/8/3, Lakshmi Vishnu Sadan, Thakur Mansion Lane, Somajiguda, Hyderabad – 500082.  PAN: AIKPP8040P
अपीलार्थी / Assessee		प्रत्यर्थी / Respondent

**CORRIGENDUM**

The above captioned appeals were disposed of by the Tribunal by a common order dated 09.10.2023. It is noticed that in Paragraph 13.2 of the said order, the word “Assessing Officer” was wrongly mentioned instead of “ld.CIT(A)”, which is an inadvertent typographical mistake. Therefore, the same is hereby corrected.

Accordingly, the last line in the said paragraph (13.2) may be read as **“In the light of the above, we deem it appropriate to remand back the matter to the file of ld.CIT(A) to examine afresh and pass a detailed speaking order.**

Sd/-  
**(RAMA KANTA PANDA)**  
VICE PRESIDENT

Sd/-  
**(LALIET KUMAR)**  
JUDICIAL MEMBER

Hyderabad, Dt. 20.02.2024.  
\*TYNM, SPS

Copy to:

S.No	Addresses
1	Sridhar Palakurthi, 6-3-860/8/3, Lakshmi Vishnu Sadan, Thakur Mansion Lane, Somajiguda, Hyderabad – 500082.
2	Asst. Commissioner of Income Tax, Central Circle – 2(4), Hyderabad.
3	Pr.CIT (Central), Hyderabad
4	DR, ITAT Hyderabad Benches
5	Guard File